

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6484 of 2021

Dayal Oraon	...	Petitioner
	Versus	
The State of Jharkhand	...	Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: Md. Abdul Wahab, Advocate	
For the State	: Mr. Vineet Kr. Vashistha, Addl. P.P.	

Order No.02 Dated- 09.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-